

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 29.08.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDENT ADVOCATE'S
1	Shri Jitendra Maheshwari .Advocate	S.B.Civil Misc.Tr.Pet.No.113/2014,Anand Singh V/s Seema Solani	Mr.M.S.Sheikh	Mr.Jitendra Ojha
2.	Shri Prashant Sharma, Retd; D.J. & Advocate	S.B.Civil Misc.Tr.Pet.No.57/2015,Smt.Shabanam V/s Ayub Khan	Mr Hemant Kumar	Mr.Shahadat Ali
3.	Shri Murli Dhar Vaishnav Retd; D.J. & Advocate	S.B.C.S.A.No.600/2004,Sopa Ram V/s Gamna Ram	Mr.Arvind Samdaria	Mr.P.R.Mehta
4.	Dr.Rakesh Sinha,Advocate	S.B.Criminal Misc.Pet.No.1641/2016,	Mr.Dhanesh Sarasawat	Mr.M.K.Garg

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1	Dr.A.A.Bhansali .Advocate	S.B.Civil Second Appeal No.207/2015 Prahalad Rai V/s Pushpa Devi & Ors.	Mr.Sandeep Sarupria	Mr.Mr.A.K.Babel
2.	Dr.Pramila Acharya,Advocate	S.B.Civil Misc.Tr.Pet.No.145/2015,Smt.Varsha @Harshita V/s Dheeraj Kashera	Mr R.S.Chudawat	Mr.K.S.Rathore
3.	Dr.A.A.Bhansali .Advocate	S.B.C.F.A.No.21/2016 ,Sohan Lal ^& Ors.V/s Kailash Chandra	Mr.Sandeep Sarupria	Dr.Sachin Acharya

Dheeraj S.K. Sharma
20/8/16

उपसचिव
राज.राज्य विधिक सेवा प्राधिकरण,
जोधपुर ✓